

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 2 of 2014**

**Dated : 9<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Viyvat Power Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Kerala State Electricity Reg. Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.T. George for R.2

**ORDER**

Reply has already been filed. The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **07.05.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/js*